

\222ITEM NO.25

REGISTRAR COURT. 2

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s).

33413-33415/2014

DINA NATH ALIAS DEEN DAYAL

Petitioner(s)

VERSUS

THAKUR BAL GOPAL JEE MAHARAJ AND BHAGWATI AND ORS Respondent(s)

(with appln. (s) for c/delay in filing SLP and exemption from
filing O.T. and office report)

Date : 22/09/2016 These petitions were called on for hearing today.

For Petitioner(s) Ms.Monisha Handa,Adv.

Mr. Mohit D. Ram,Adv.

For Respondent(s) Ms.Neha Agarwal,Adv.

Mr. E. C. Agrawala,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Ld.counsel for the petitioner has failed to cure the defects
in the affidavit in proof of dasti service in respect of the
unserved respondents, despite opportunities given. Therefore, the
matter shall be processed for listing before the Hon'ble Judge in
Chambers for further directions. Await orders and list thereafter.

(M V RAMESH)

Registrar

SB